

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III**

2. C.P.(IB)-662(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.02.2021**

NAME OF THE PARTIES: Alka Commodities Ltd.

V/s.

J. M. Mhatre Infra Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

None appeared on either side. List this matter on 26.03.2021 for appearance
of the petitioner/dismissal of the petition.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)